

ITEM NO.1

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 3144-3145/2024

ABHINESH ETC.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

[ONLY IA NO. 292607/24 IN CRL. APPEAL NO. 3144-45/24 IS LISTED
UNDER THIS ITEM.]

IA No. 292607/2024 - INTERIM BAIL

Date : 17-03-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Rishi Malhotra, Sr. Adv.
Mr. Prem Malhotra, AOR
Ms. Ansuiya, Adv.
Mr. Shivaansh Maini, Adv.

For Respondent(s) Mrs. Garima Prashad, Sr. Adv.
Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 292607/2024 for interim bail is rejected.

Post the criminal appeals for hearing in the month of
November, 2025.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR